[RAJYA SABHA]

[Shri K. Mohanan]

to release a sum of Rs. 5 crores during this year and Rs. 7.5 crores in the coming year to fulfil these programmes.

SHRI V. GOPALSAMY (Tamil Nadu): I fully support the demand of Shri Mohanan.

THE DEPUTY CHAIRMAN: Now, statement by the Minister of Communica-

श्वी शरद यादव (उत्तर प्रदेश) : पोइन्ट ग्राफ ग्रार्डर । माननीया, मेम्बर को पहले एक बेहतर सुविधा प्राप्त थी कि मंत्री जी के ब्यान पर किसी भी सदस्य को स्पष्टीकरण मांगने का ग्रधिकार था । मुझे जानकारी हुई है कि एक पार्टी से एक ही ग्रादमी को प्रश्न पूछने का ग्रधिकार ग्रब दिया जा रहा है । मैं ग्रापके माध्यम से सभापति जी से निवेदन करना चाहता हूं कि इसको बदला जाय ग्रीर जो ग्रधिकार पहले था उसको बहाल करें ।

उपसभापति : सब मर्शावरा करके तय हुग्रा है । ग्रपोजीशन के लीडर्स से तय करके हुग्रा है ।

श्री शरद यादव : मैंने प्रपने ग्रपोजीशन के लीडर से पूछा तो उन्होंने कहा कि हमें तो मालम नहीं है ।

उपसभापति : यह व्यवस्था के मुताबिक है, इसमें चेंज करने का सवाल नहीं है ।

STATEMENT BY MINISTER-

Revision of Postal and Telecommunication Tariffs

THE MINISTER OF COMMUNICA-TIONS (SHRI ARJUN SINGH): Madam, the House is aware that the Posts and Telecommunications Services are one of the biggest public utility undertakings of the country. These services are utilised by all sections of the community and our effort has been to maintain the services in the best of satisfaction of the people and expand them in towns and cities as well as in rural and remote areas.

The House is aware that there are large demands for expansion and upgradation of telephone services in the country. At present, against about 32 lakh main telephone connections, there is a waiting list of over 10 lakhs. Some of the applicants have been waiting for years together. There are also demands for extending the telecommunication services in rural areas and also to improve the reliability and quality of service.

To do all this, the Department needs additional financial resources. These finances are to be generated internally and partly by public borrowings. To be able to generate internal resources and to service the borrowings, the Department must maintain an adequate rate of return.

The operation and maintenance cost of the telecommunication services has gone up very high due to increase in staff salaries and escalation in prices of maintenance stores and spares. While the index of wholesale prices (1960-61 - 100) has gone up to 700 in Nov., 1986, the average price (tariff) index for telephone services during the same period has increased to only about 360, clearly indicating that the Department has absorbed most of the inflationary impact in its input prices without passing on the burden to the subscribers.

Similarly with the successive sanctions of DA and additional DA, the manpower cost per person has also continuously risen and stands at nearly 12 times the cost per person in 1960. Recently the recommendations of 4th Pay Commission have also cost the Department about Rs. 100 Crores a year.

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Apart from increase in the operation and maintenance cost of the services, the capital cost of providing a new telephone connection has also increased substantially due to escalation in prices as well as introduction of electronic and other exchanges with modern technologies in the network. The revenue per telephone connection is not commensurate with the capital invested. In fact, most of the new projects are running at a loss. Further, as a measure of social responsibility and balanced development of rural and remote areas, the Department is providing telecommunication services in these areas on a high subsidy, at a loss.

The Department of Telecommunications prepared an ambitious plan to invest Rs. 11,300 crores during the Seventh Plan against which the Planning Commission has allotted Rs. 4,010 crores only.

In the light of the above factors, the Government has very reluctantly decided to increase some of the Telecom. and Postal tariffs. In doing so, however, we have taken care that the burden of increased tariffs does not fall too much on the lower income groups. In the light of this it has been decided:—

(1) Not to increase the local call charges from public telephone;

(2) Not to increase the call fees from the long distance public telephones in rural areas;

(3) Not to increase the tariffs for telegrams;

(4) Not to increase the rentals for telephone connections.

(5) Not to increase the charges for installation of new connection and for the shifting of a telephone in a telephone exchange system of less than 500 lines.

(6) Not to increase tariffs in respect of rural subscribers who are served by flat rate exchanges where only a flat rate of rental is charged.

At the same time we are increasing free call limit by another 75 calls in a bi-monthly period from 200 calls to 275 calls. This will provide relief to the low calling, rate subscribers whose telephone bill will, in effect, come down. The value of free calls will come to Rs. 990 per year at the new tariffs against the rent of Rs. 750 to Rs. 1200 per annum for different sizes of telephone systems.

The main increase in tariffs relates to the local and trunk call charges. The chargeable calls out of the first 2000 local calls made in a bi-monthly period will be charged at 60 paise per call instead of existing 40 paise. Calls made in excess of 2000 calls will be charged at 80 paise instead of 50 paise at present.

The increase in the local call charges will largely affect only the heavy calling rate subscribers. The trunk call charges are being increased suitably according to distance.

PBX and PABX are used basically by large establishments. The cost of providing and maintaining such facilities has been rising. It has, therefore, become necessary to increase the rentals for PBX and PABX.

Similarly. the cost of providing and maintaining the telex. teleprinter and telephone circuits has also been rising. The rentals for such facilities are suitably increased to cover the higher cost. These again are being used by lage establishments.

The installation and shifting charges of telephone and telex are being increased to cover the actual cost. However, suitable rebate is provided to a subscriber wherever he arranges his own equipment and internal wiring.

The proposed increase is expected to yield an additional revenue of about Rs. 375 crores in a full year. I may mention that even with these increases the index for telephone tariffs with 1960 as 100, will still be

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only 490, which is only 70 per cent of the corresponding general wholesale price index.

 I_t is proposed to implement the revised tariffs with effect from December 1, 1986.

The Indian Telegraph Rules, 1951 will be suitably amended to bring into force the above changes under the authority vested in the Central Government under Section 7 of the Indian Telegraphs Act, 1885. The relevant notification in the official gazette will be placed in the House in due course. I am laying a Statement on the Table of the House giving the existing and proposed new tariffs.

I will now speak to you about the Postal Services in our Country. As you are all aware Postal Services play an important role in the life of the community. Our Postal network is the largest in the world. The Postal operations provide an essential service to the common man. We have as many as about 1.45 lakh Post offices spread all over the country of which as many as 1.3 lakhs are in rural areas.

The Department of Posts is incurring recurring losses in running its various services. The deficit, which stood at Rs. 136 crores in 1984-85, rose to Rs. 163 crores in 1985-86. With the further increase in the cost of operations due to the implementation of the 4th Pay Commission recommendations and all round increases in other operational costs such as air freight, rail freight, etc., the deficit is expected to be of the order of Rs. 400 crores during 1986-87. The last revision in tariff was made in June 1982. Since the deficit will be beyond our expectations, we have no other alternative except to increase the tariff of certain items which are not largely used by the common man. We propose to increase the tariff on book packets containing printed books tnd periodi-ولأتر بلأهو

cals, registration fees, commission on money orders and Indian Postal Orders. However, in order to protect the interests of rural population, who may be sending money orders for smaller amounts, we have not increased the commission for money orders upto Rs. 50. These revisions will come into effect from January 1 next year.

On account of these revisions, the Department expects to earn an additional revenue of about Rs. 79 crores in a full year.

I am placing a statement showing the details of the tariff revisions on the Table of the House. [See Appendix CXL, Annexure No. 97-A.]

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श्री सत्य प्रकाश मालवीय : (उत्त र प्रदेश) : उपसभापति महोदया, सबसे पहले में कहना चाहता हं कि जिस बात की चर्चा ग्राज मंत्री महोदय ने ग्रपने वक्तव्य में की है, दोनों सदनों के चलते, उस बात की जानकारी हर देसवासी को समाचार पत्नों के माध्यम से पहले ही हो चुकी है । 12 नवम्बर को, 13 नवम्बर को, 15 नवम्बर को. तथा 17 नवम्बर को. जितने भी समाचार पत्न इस देश में प्रकाशित होते हैं, सभी समाचार पत्नों में इस बात को जानकारी ग्रा चकी है जिसका वक्तव्य मंत्री जी ने ग्रॉज दिया ।

SHRI KAMALENDU BHATTA-CHARJEE (Assam): Most of the news circulated was false.

श्री सत्य प्रकाश मालवीय : मेरी ग्रापत्ति यह है कि दोनों सदनों के चलते हुए भी इस बात की सूचना समाचार पत्नों को किस प्रकार हो गई कि संचार विभाग मनीग्रार्डर, ,पीस्टल ग्रार्डर, टेलिग्राम ग्रादि की दरों में वृद्धि करने जा रहा है ?

यहां की 75 करोड़ की ग्राबादी है तो ग्रापकी संचार व्यवस्था भी बडी ही होगी । लेकिन क्या दूर्दशा टेलीफोन विभाग की, डाक तार विभाग की ? लोग मनीआर्डर करते हैं तो छ:छ: महीने बीत जाते हैं लेकिन लोगों को मनीग्रार्डर नहीं मिलता है । जो ग्रापके विभाग में गड़बड़ है, प्रणाली में गड़बड़ है उसमें सुधार लाइये । ग्रापके विभाग में बहुत से लूपहोल्स हैं उनको समाप्त करके जो ग्रापने ग्राश्वासन दिया था इस देश में समाजवाद लाने का, इस देश में जो गरीब लोग हैं उनके हितों की को रक्षा करने का उस ग्राश्वासन पूरा करिये । ग्रापने यह भी ग्राक्वासन दिया था कि कोई ग्रतिरिक्त भार गरीब जनता पर नहीं लगायेंगे लेकिन इससे वह ग्राश्वासन पूरा नहीं हो रहा है । ग्रापने इसमें वृद्धि करके इस देश के जनता के साथ धोखा किया है । जो ग्राश्वासन दिया था उसके उलटे काम किया जा रहा है ।

उपसमापति : ग्राप संक्षेप में बोलिये

श्री सत्य प्रकाश मालवीय : त्राप इस तरह वृद्धि करके क्यों इस देश को जनता का ग्रभिशाप प्राप्त कर रहे हैं मेरा ग्रनुरोध है कि ग्राप जो वृद्धि करने जा रहे हैं उसको वापस लीजिए । तीन महीने बाद बजट सत्न प्रारम्भ होने वाला है । उससे पहले विपक्ष के नेताग्रों के साथ बैठ करके उनकी राय ले करके एक ग्रपना चार्ट तैयार करें। हो सकता है उसमें सब की सहमति हो जाए, सारा देश सहमत हो जाए । लेकिन फिलहाल इसको वापस लीजिए वरना ग्रापको इस सदन के बाहर भी विरोध का सामाना करना पड़ेगा ग्रौर उस विरोध को रोक नहीं पायेंगे ।

SHRI V. GOPALSAMY (Tamil Nadu); Madam Deputy Chairman our hon. Mr. Arjun Singh has done this unpleasant job. I think he has taken some earnest pains in making this lengthy statement to justify the hike in

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दूसरे यह कि आप देश की जनता के साथ धोखा कर रहे हैं। स्राप आ जो टेलीफोन विभाग है इसके बारे में जितनी चर्चा की जाए वह कम है। एक पूर्व मंत्रो जी ने, जिनकी मृत्यु हो गई है, कहा था कि ग्रगर टेलीकोन काम न करे तो उसे सरेन्डर कर देश चाहिए । ग्रभी पिछले सप्ताह समाचार पत्नों में ग्राया कि प्रधान मंत्री को एक पत जो दिल्ली से भेजा गया विश्व भारतः के वाइस चांसलर के पास पहुंचते पहुंचते उसे 20 दिन लग गए । देश के प्रधान मंत्री का पत्र विश्व भारती के वाइस चांसलर के पास समय से नहीं पहुंच ता है जहां पर कि भूतपूर्व प्रधान मंत्री श्रीमतो इंदिरा गांधी पढ़ती थीं तो साधारण जनता का क्या हाल होगा । इसके ेम्रलावा ग्रापने फोर्थ पे कमीशन कौ रिपोर्ट का जिक करते हुए इस बढ़ोतरो को जस्टीकाई किया है स्रौर कहा है कि इसके कारण सौ करोड़ रुपये का भार ग्राप पर पड़ने वाला है ग्रौर आपने विवरण में कहा है कि इस बढ़ोतरी का असर देश की साधारण जनता पर नहीं पड़ेगा । जो प्रकाशित मैटर है, पूस्तकें हैं, उसमें भी ग्राप बढ़ाने जा रहे हैं, मनीग्राईर पर बढ़ाया है ग्रौर कहा है कि 50 रु० तक वृद्धि नहीं होगी । ग्रापके ग्रांकड़े के ≺ग्रनुसार एक रुपये की कीमत 14 पैसे रह गई है, तो 50 रु का ग्रावंकलन निकालो 14 पैसे के हिसाब से वह है आदम। कितना रुपया भेज सकता विना भनीग्राईर कमीशन की वदि के ? मैं पूछना चाहता हूं कि कैंसे ग्राप यह कह सकते हैं कि जो वृद्धि ग्राप करने जा रहे हैं इसका भार, ग्रतिरिक्त भार जो कमजोर वर्ग के लोग हैं, जो गरीब लोग हैं उन पर नहीं पड़ने वाला है ?

दूसरे आपने इस बात की भी चर्चा की कि टेलीफोन का प्रयोग मामूली लोग नहीं करते हैं । लेकिन ग्रापको जानकारी होगी कि बहुत से लोग पब्लिक काल बुध्स पर जाकर टेलीफोन करते हैं । ग्राप इस बात का दावा करते हैं कि हमारे देश की जो संचार व्यवस्था है सबसे बडी संचार व्यवस्था है ।

[RAJYA SABHA]

[Shri V. Gopalsamy]

tariffs. Of course, it is one of the biggest public utility undertakings, i.e Posts and Telecommunication Services. But, Madam, through you I would like to ask the Minister whether the telephones do function. They never function. I think we are having one of the worst telecommunication systems in the world. The telephones do not work and you are saying that it is a public utility undertaking. After making this statement, could the Minister give a guarantee that the telephones will hereafter work? No. of course, he has not increased the tariff of local calls from a public telephone booth. But public telephone booths never work. You cannot justify the increase in local call charges from 40 paise to 60 paise. It is an attack on the common man. So, you cannot justify it. The calls made in excess of 2000 calls will be charged at 80 paise instead of 50 paise. I do not find any rationale in increasing the local call charges. You have also raised the installation and shifting charges. For installation of a new telephone connection in an exchange system of 500 lines and above you have increased the charges from Rs. 300 to Rs. 800. Could you expect a subscriber to provide his own internal fittings in an exchange system of 500 lines? Again, you have increased the shifting charges in an exchange system of 500 lines and above from **Rs.** 150 to **Rs.** 600. The charges for installation of a new telex connection have been increased from Rs. 300 to Rs. 800. As far as postal tariffs are concerned, the increase in the registration charges from Rs. 2.75 to Rs. 4.50 is a real burden. When the postal services are an essential service, this would definitely affect the common man. You say that you are doing so many things in the Postal services. 1 think, by abolishing the uneconomic post offices in the rural areas you have put a very unbearable burden on the common man. Therefore, may I request the hon. Minister to reconsider this and maintain the status quo as far as the existing tariffs are concerned.

श्वी ग्रटल बिहारी वाजपेयी (मध्य प्रदेश) : महोदय केन्द्र में पुनः मंत्री बनने के बाद श्री ग्रर्जुन सिंह जी राज्य सभा में पहली बार वक्तव्य दे रहे हैं । हम समझते थे अ कि वे कोई शुभ समाचार देंगे । लेकिन यहां तो ''प्रथम ग्रासे मक्षिका पात:'' यह कहावत चरितार्थ हो गई है । वे ऐसा वक्तव्य लेकर ग्राये हैं जिसका न सदन में स्वागत हो सकता है ग्रौर न देश में समर्थन हो सकता है ।

महोदया, पहला प्रश्न मैं यह पूछना चाहता हूं कि यह टुकड़ों - टुकड़ों में जनता के ऊपर बोझा लादने का कोन सा तरीका ग्रपनाया गया है । कुछ दिन पहले रेल मंत्री ने माल-भाड़े की दर में वृद्धि की घोषणा की ग्रौर 5 सौ करोड़ रुपये का बोझा देश के उपर डाल दिया। ग्रब संचार मंत्री ग्राये हैं । मैंने दोंनों का हिसाब निकाल कर देखा है इन्होंने लोगों पर 454 करोड़ रुपये का बोझा डालने का ऐलान किया है। रेलवे का तो ग्रलग बजट पेश किया जाता है लेकिन बाकी बातें कभी तक केन्द्रीय बजट में समावेशित होती ों। लेकिन ऐंसा लगता है कि केन्द्रीय बजट में जो बड़ा भारी प्रहार होने वाला है उसके लिए लोगों को छोटी छोटी चोटें मारकर तैयार किया जा रहा है। महोदया, यह बजट की पवित्रता का उल्लघंन है । बजट को एक मखोल बनाया जा रहा है 🥕 ग्रगर रेलवे ग्रलग है, डाक तार विभाग ग्रलग है ग्रौर पब्लिक सेक्टर में एडमिनिस्टर्ड प्राइस के नाम पर बजट के पहले कुछ चीजों की कीमत अगर बढ़ाई जा सकती है तो बजट पेश करने का कोई ग्रर्थ नहीं रहेगा । मैं मंत्री महोदय से यह पूछना चाहता हूं कि इस समय इसकी बढ़ाने का क्या ग्रौचित्य है ? क्या बजट के लिये नहीं रखा जा सकता था । उन्होंने स्वयं कहा है कि एक दिसम्बर से टैरिफ बढेंगे म्रौर एक जनवरी से डाक की भी जो वृद्धि है वह लागू होगी । ग्रगर वे यह ग्रंतर कर सकते हैं तो वे 28 फरवरी तक भी रूक सकते हैं ।

महोदया, डाक ग्रौर तार विभाग यूटि-लिटी सविस है, मुनाफा कमाने का साधन

नहीं है । ग्रगर सरकार की नीतियों के कारण दाम बढ़ते हैं ग्रौर संचार मंत्री महोदय ने माना है कि होंलसेल प्राइस इंडैक्स 700 हो गया है नवम्बर 1986 में, र ग्रगर हीलसेल प्राइस इंडैक्स बढ़ता है तो ग्राग वेजे ज बढ़ायेगे, कर्मचारियों को ग्रापको ग्राधक तनख्वाहें देनी पड़ेगी ग्रौर उसकी पूर्ति करने के लिये ग्राप फिर ग्रौर बोझा डालेंगे । यह विषम चक्र कहा तक चलेगा।

मंत्री महोदय ने बड़ी कुशलता से ग्रपने वक्तव्य को तैयार करवाया है । इसके लिये मैं उनकी तारीफ करना चाहता हं ।

"Not to increase local call charges from public telephones."

क्या करने वाले हैं यह बाद में रैबताया है । पहले मैं यह नहीं करूंगा मैं वह नहीं करूंगा इसका बखान है । मगर फिर भी उन्हें मानना पड़ा कि

"We have taken care that the burden of increased tariffs does not fall on the lower income groups."

प्रपरोक्ष रूप में उन्होंने स्वीकार कर लिया कि जो न्यूनतम ग्राय वाले हैं उन पर भी बोझा पड़ेगा । 50 रुपया मनी-ग्रार्डर की सीमा निर्धारित करना हास्यास्पद है । किताबों पर, समाचारपत्रों पर ग्रगर ग्राप ड्यूटे। बढ़ायेंग, उनसे ग्रगर ज्यादा पैसा लेंगे तो समाचार-पत्नों की कोमतें बढ़ेंगी, टेलेक्स के दाम बढेंगे । क्या इसका समाचार-पत्नों पर ग्रसर नहीं होगा? क्या ग्राम ग्रांदमी को वह नहीं देना पड़ेगा ?

महोदया हम एक विषम चक्र में फंस गये हैं । मैं चाहूंगा कि मंत्री महोदय इस पर थोड़ा सा प्रकाश डालें । यह ठीक है कि वे संचार मंत्री हैं ग्रौर तार, टेलीफोन ग्रौर डाक की चिन्ता करेंगे लेकिन रेल मंत्री के बाद संचार मंत्री का इस तरह का बड़ा भारी बोझा ले कर आना ग्रंसतोष पैद करेगा । यह भी संयोग की बात है कि दोनों मन्त्री मध्य प्रदेश के हैं ग्रौर मैं भी मध्य प्रदेश का हूं । महोदय मन्त्री महोदय से मैं कहना चाहूंगा कि क्या बोझा लादने से पहले उन्होंने ग्रपने विभाग में मितव्ययता

करने, ग्रपव्यय को रोकने ग्रौर यह पब्लिक यूटी लिटी सर्विस है इसके लिए प्लानिग कमीशन से ग्रापको ज्यादा रकम मिले क्या इन सारी बातों का विचार कर लिया या क्या ग्रौर इनके सारे प्रयत्न विफल हो गये. ग्राम ग्रादमी पर बोझा डालने के अलावा कोई चारा नहीं बचा है ? पब्लिक युटोलिटी सर्विस फिर भी जो ग्रादमी टेलीफोन करता है वह पैसा देता है, जो डाक में पत्र भेजता है टिकट लगाता है टेलीफोन ग्रगर घर में कोई रखता है तो किराया देता है, हर कोन का पैसा देता है, यह किस सीमा तक बढ़ाया जाएगा यह मैं जानना चाहता हूं। मैं मंत्री महोदय से ग्रपील करुंगा। ग्राप थोड़ी कटौती करेंगे यह तो मालूम है तो कटौती का एलान अभी करेंगे या ग्रागे जा कर करेंगे, यह बता दीजिये । 2 EL DY RE MAR SH

S. GURUPADASWAMY SHRI M. (Karnataka): Madam Deputy Chairman, I am constrained to say that what the Minister, Shri Arjun Singh, has done today is most irrational, most unjustified and most misconceived. Madam, we are entering a period, a new period where the annual budgets have been dispensed with for all practical purposes, as my colleague has said. We have introduced budgets by instalments, monthly budgets, perhaps leading to weekly budgets and daily budgets in future. Never in the past escalation of prices has brought about piecemeal budgeting in the country as much as it has today. The common man should not be taken in and cannot be hoodwinked that because there is escalation of prices, there has got to be escalation of tariff also. Who is responsible for escalation of prices? It is not the common man, it is not the Members of Parliament. The escalation of prices is because of the failure of the Government, is because of the failure of administration, is because of the failure of the policies and programmes of the Government and to quote that as the reason for hiking of tariff, to my mind, is most unjustifiable and most misconceived. It has been made out by my friends here already that these public utility services, telecommunications and postal, are

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[Shri M. S. Gurupadaswamy]

by and large mismanaged. Inefficiency is running very high in these departments. For paucity of time, I do not want to go into the whole thing. Mr. Arjun Singh will agree with me; perhaps, if he had not been a Minister, he would have agreed.

SHRI ARJUN SINGH: I will agree with the right things even now.

SHRI M. S. GURUPADASWAMY:... that it is the most inefficiently run service. You cannot call it public utility service; it has become a disutility service for the common people.

SHRI ATAL BIHARI VAJPAYEE: If he does not agree, he can consult Mr. Sethi.

GURUPADASWAMY: SHRI M. S. The Minister has said that he has not covered the full rise in the wholesale price index. It is a very small solace. But he is, by these measures, trying to mop up nearly Rs. 375 crores in telecommunication department and Rs. 79 crores in the postal department. Even then, there is a shortfall; there is a deficit, as my friend put it. There is not even a single sentence in the whole statement regarding economy, regarding efficiency. When a Minister brings forth such a hike in the tariff, it is normally expected of him to justify this and to give rational grounds for such a hike. I think inefficiency ratio is so high in this department that it has become a byword for inefficiency, particularly, the telephones.

I expected him to take all steps and measures to streamline this department, to cut down the expenditure. I am sure if he can streamline and rationalise the functioning of the departamount of Rs. 450 crores ment. this can be saved there. This burden is not necessary. He has taken pains to tell us that the new burdens are not a strains on the common man. I think this is a falacious argument. A burden anywhere in the present context is a burden everywhere. If you impose a burden on me, I will pass on the

burden to my family and the burden on my family will pass on to other families. This can lead to a very infructuous consequence which you cannot prevent. Therefore, this argument is very falacious. Any hike either in tariff or price will affect the economy as a whole. From this point of view I say if you impose this burden, the services will become very costly, very expensive, even for the middle-classes. And it looks as if-I have to sayeach department is competent-every other department in the Centre is competent-to raise its resources through taxes, through tariffs. Where is the end? Even this will not be adequate. according to my friends. He has to bring in more tariff hike in the budgeting time. I depreciate this kind of piecemeal budgeting. I condemn the approach of the Government to raise tariffs, to raise taxes and resources by instalments and thereby add to the total burden on the people. Madam. I would like him to think coolly. This is his first major statement after he assumed office now as a Minister. He should not have come with this kind of thing soon after becoming Minister. I do not want to attack him unneces sarily, but. ...

AN HON'BLE MEMBER: Can you?

SHRI M. S. GURUPADASWAMY You do not have the patience to hear me fully. I said 'unnecessarily' Therefore, Madam, I would like the hon. Minister to reconsider the propo sal. I appeal to him in the name of the people, in the name of the tax payers. to withdraw this increase in tariff and consider it at the time o the Budget.

SHRI ALADI ARUNA alia V. ARU NACHALAM (Tamil Nadu): Madan Deputy Chairman, we are unhapp over this increase in postal and tele communication rates.

SHRI SATYA PRAKASH MALAVI YA: At least on one point? (Interruptions)

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SHRI V. GOPALSAMY: Mr. Aruna is really unhappy, but he is bound by the whip of the party.

SHRI ALADI ARUNA alias V. ARU-NACHALAM: There is no difference of opinion that it will seriously affect the common man. I understand the difficulties of the hon. Minister because he has to face a deficit to the extent of Rs. 230 crores. The Planning Commission has not sanctioned the required amount, what was asked for by the Ministry.

Now, what we should do to overcome the difficulties is, firstly, we should improve the efficiency of the department. For instance, in the case of the Overseas Communication Service, because of improvement in efficiency, we have been able to increase our income. In the year 1984-85, it was only Rs. 98.71 crores. Now it has increased otRs. 109.35 crores because of the steps taken. The same kind of enthusiasm should be shown in other areas also. We have many undertakings under this Ministry. Their installed capacity should be fully utilised, so that we can overcome these difficulties.

Madam, as Shr_i Vajpayee has said, we are not able to contact on telephone from city to city. Our hon. Minister has claimed some credit by saying that he has not increased the local call charges from public telephones. We know very well that we are not able to speak at all from ublic telephones. We are also not able to make longdistance calls from public telephones in the rural areas. Therefore, there is nothing to claim credit over this concession.

If you go into the increase in the details, we see that commission on postal orders have been increased. This will seriously 'affect mostly the unemployed graduates. They are the people who usually send postal orders when they apply for jobs in Government and other institutions. The wealthy and rich peole do not send

postal orders. I would request that this should be withdrawn. In other areas, if at all any increase is necessary, it should be reasonable. For example, in the case of charges for shifting of telephone from one area to another, you have increased it by 150 per cent. Are you going to spend such amount on the shifting of telephones? I am not against any increase, as such, but it should be reasonable. But we find that the increase in charges is as much as 100, 150, 200 per cent in the case of eight items. That is why we oppose this type of increase. Therefore, I would request the hon. Minister to withdraw the increase in tariff in the case of those items which seriously affect the poor people.

Take, for example, the money order commission. He says that up to Rs. 50, there is no increase. But nowadays, Madam, common people send money orders for more than Rs. 100 to their relatives and friends. Even the present rate is abnormal. You are more than penalising the people. You are charging 3 per cent. It is a penalty on the common people. When the present rate itself is abnormal, it is not fair on the part of the Government to increase it further. Therefore, I would request the hon. Minister to consider the matter and withdraw the tariff at least in the cash of those items which affect the common people.

(Interruptions)

SHRI NIRMAL CHATTERJEE (West Bengal): Madam Deputy Chairman, . . (Interruptions). Madam, now I will seek your indulgence as the Government is not going to do it.

Madam, I must congratulate the Minister because by giving such a statement he has tried to give us a glimpse of the 21st century. Of course, as it behaves them, the Government has tried to sugarcoat the bitter pill by saying that 275 free calls would be available within the rental. His approach, I am sorry to say, reminds

Statement by

[Shri Nirmal Chatterjee]

me of the recent instructions from the International Monetary Fund and the World Bank, they have advised that all public utility services should become a paying proposition. This has already reached U.P. as Mr. Sukul informed us just a few minutes back that they want to make medical services also a productive enterprise.

You have mentioned that this is a community service. No doubt, telephone are used by rich people, but now you have tried to create a condition whereby they can be utilized only by richer people. It could have been a wonderful service, had the rates been lowered, had the connections and the services reached every corner of the country and the homes of the poorer people also. Instead of that, in your attempt to enter the 21st century quickly, you are trying to increase the rates and thereby you are trying to deny this service to more and more people of this country, which could be of immense use to the population at You have found out a simple large. solution. There is a wait-list of 10 lakhs. The answer could have been to provide service to those 10 lakhs and then earn profit. The variable cost is lower than the price and you could have made up some of your deficits on the basis of supplying connections to these ten lakh wait-listed people. Instead of that, you have chosen exactly the reverse part. As they say, you have increasingly started depending on the market philosophy, which says, charge as much as they can bear. So, you want to cut down the waiting list not by supplying connections but by increasing the installation charges from Rs. 300 to Rs. 800. This is your approach of being increasingly determined by the market philosophy. Your approach is not in terms of providing service to the society, in terms of welfare or utility service. And the impossible thing that seems to be, he says that in exchange of the hike in the rates of mistallation, those who have already gost the telephones would get 275

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free calls in place of 200. I don't have time, therefore, I will refer to just one or two other aspects. That aspect is that the working class is struggling and earning. They are able to raise the wages. And now by a flanking movement, you take away that rise in wages. In a very parochial sense, Bengalis could be happy with your increase in money order fees. A majority of the working force in Calcutta comes from outside the State. We were with them, struggling for rise in wages. If it is 700 per cent rise since 1960-61, how much more should they pay in terms of money order fees? have you taken that into consideration? The rate should be lowered in fact because yesterday's 20 rupees is today's 2 rupees only. If this is the argument, the money order rate should have been decreased instead of being increased. Is this not true also for postal orders? Tomorrow the unemployed would be asked to pay Rs. 20 in postal orders and they will have to bleed a little more in order to satisfied your fruitless endeavours.

I am glad you have been able to lift the veil off the 21st century. But in the meantime are you not ashamed when you do this? Shri Vajpayee has referred to this. Only a few days back the railway freight was hiked on the basis of all kinds of arguments. Today you are doing this. And you will tell us that it is a part of socialism because it is telephone. Socialism is a very elastic term. In fact what you are trying to do is that increasingly you are on the one hand creating unemployment and on the other hand when the unemployed fight, struggle and achieve some gains. you try, through these flanking movements. to take away these things. You believe that thereby your deficit would be reduced. If you can improve your efficiency, if every call that is made goes through, will it not give you more income? But you have given up the path of construction because you have brought the entire economy into a situation when you can conceive of nothing else but imposing more immi-

serisation on the people and trying to serve as much as possible, to the rich, reducing even that freeze. Would you answer these questions? This is what I am asking of him.

SHRI B. SATYANARAYAN REDDY: (Andhra Pradesh): The Statement given by the Minister is most disappointing. The proposal to increase the tariff rates both for postal and telecommunication is a crime against the common man of this country. The common man is even not in a position to lead a decent life, even an ordinary He has no means of livelihood life. In such circumstances, the proposal is most disappointing. It is a loot. It is a crime against the common man of this country. If you go through the proposals, he has increased the registration fee and other postal charges. Most of the people from rural India have been coming to the cities. Unemployment is there. The agricultural labourers the poor peasants, the marginal farmers have no means of livelihood. They are not having remunerative prices. They are leaving their land and coming to cities in search of employment. They get employment here and they send money by money orders, by postal orders and by different other means to their aged parents. So in such circumstances you are increasing the rates. The registration fees has been increased from Rs. 2.75 to Rs. 4.50. You have raised it by more than 50 per cent. Similarly for other items the tariff has been raised. This should not have been done because the present situation does not demand that you put more burden on the common man. So I suggest that you should call a meeting of the representatives of all the political parties both from this House and the Lok Sabha and have a full, and thorough, discussion and come to a conclusion and have these proposals can be considered in the budget. Every time you are coming out by piecemeal to put more burden on the common man. Ultimately when you present the budget, you say that you have given so much relief to the common man. As a matter of fact, you are deceiving the country, you are deceiving the common man and you are putting the common man in such a situation that he is becoming more and more helpless. So, you are exploiting the situation. Therefore, I request the Minister kindly to take back these proposals. If you don't want to take back these proposals, I have an inclination to tear these proposals to piece because these proposals do not deserve to be considered even by a man who has some means of live-Because these proposals are lihood. not acceptable, we are strongly opposing them and I request the Minister to drop them.

SHRI GURUDAS DAS GUPTA (West Bengal): Madam Deputy Chairperson, it seems Mr. Arjun Singh started bowling by throwing a no-ball. Ι call this decision of the Government totally immoral because Government has no right to increase the cost of communications when the system of communications does not communicate.

The Minister should know that people. having lost faith in the system that the Government runs, are taking recourse to private mail and. therefore, private has now mailing predominant in the whole become communication system of the country because of a thoroughly worthless and incompetent department of the India. In Government of such a situation, this decision is totally immoral. Secondly, Madam, when the country is facing a situation almost of double digit inflation-galloping inflation-such an administered price rise is bound to have a snowballing effect. I should remind the Minister that the Reserve Bank of India, in a recent communication, has stated that the successive administered price rises announced by the Government account for 35 per cent of the general price rise that the country is faced with. Therefore, this decision of the Government, however small and marginal as is sought to be made out by the Minister, is bound to affect the common man-not the man with money but the common man-because [Shri Gurudas Das Gupta]

he is hitting the money order. Therefore, Madam, I consider this to be an anti-people move. Thirdly, Madam. it is not because of the generosity of the Minister that the increase has not been so massive. It is because we had raised the matter in Parliament and the news had leaked out. Therefore, there were protests from all corners and this pre-emptive protest from all corners of the country has forced the Government to reduce the increase as it is being done. Even then the increase is immoral, the increase is inflationary, the increase, in my opinion, is a premium on inefficiency and corruption in a worthless department of the Government.

SHRI P. N. SUKUL (Uttar Pradesh): Madam Deputy Chairman...

SHRI NIRMAL CHATTERJEE: Are you going to support?

SHRI P. N. SUKUL: I entirely appreciate the need for the proposed hike in tariff and postal charges, etc. As the Minister has said, it is on account of the proposed expansion and upgradation of the telecom system and, of course, the need for payment of higher wages to the workers in the department that they want more funds and, naturally, if they have to generate it internally....

SHRI DIPEN GHOSH (West Bengal): How much are they going to give to the workers?

SHRI P. N. SUKUL: You listen first. I appreciate the need for all this. However, it is a fact that it is going to have an adverse impact so far as pooper sections of the society are concerned. Now much has been said already. I will only suggest that, since you are increasing the tariff for local calls from 40 paise to 60 paise up to 2,000 calls—which means it is а 50 per cent increase in the cost of a call-fhere should be at least a 50 per cent increase in the number of free calls also. So, the number of fred

calls should in fact be 300 instead of 275.

SHRI ATAL BIHARI VAJPAYEE: What a little mercy.

SHRI P. N. SUKUL: Also you are going to increase....

SHRI GURUDAS DAS GUPTA: Is there a pre-arranged understanding? (Interruptions)

SHRI P. N. SUKUL: It is only on the Opposition side that things are pre-arranged. On this side nothing ispre-arranged.

SHRI GURUDAS DAS GUPTA: Is it a pre-arranged position of the Member?

SHRI P. N. SUKUL: Not a prearranged position.

THE DEPUTY CHAIRMAN: You need not answer the interruptions.

SHRI P. N. SUKUL: There should be 50 per cent increase in the number of free calls also, and they should be 300 instead of 275 as proposed in the statement.

Also I will suggest, if possible, as regards your proposal to increase the rates from 15 per cent to 30 per cent in the case of book packets, packets having printed books, when the students are involved, when libraries are involved, when others are involved, it should be brought down by 5 per cent. You kept it at 25 paise instead of 30 paisa. It is tax on knowledge, and students may come from poorer sections also.

As regards money-order charges, there is going to be no change up to Rs. 50. But I will suggest that up to 500 there should be no change. You see, people working in Bombay, Calcutta and elsewhere, do not send Rs. 50, but up to Rs. 500 because of the increase in the prices of essential commodities and in wages also. So,

Minister

up to Rs. 500 you do not increase the charges, and beyond Rs. 500 you increase the charges.

I will only request the Minister kindly to reconsider these charges which I have just mentioned.

श्री सत्य प्रकाश मालवीय : रजिस्ट्रेशन चार्जेज के लिये भी तो सुझाव दीजिए । बेकार नौजवान भी नौकरी के लिए दर-ख्वास्त देते हैं ।

श्री पशुपति नाथ सुकुल : श्राप ने जब नहीं दिया तो हम क्या करें ।

श्री सत्य प्रकाश मालवीयः हमने दिया है। दिया है।

SHRI ARJUN SINGH: Madam Deputy Chairman, a lot has been said.

SHRI DIPEN GHOSH: You say whether you are going to withdraw or not.

SHRI NIRMAL CHATTERJEE: Are you going to withdraw or not?

SHRI ARJUN SINGH: I am not withdrawing. Let me say what I have to say.

SHRI V. GOPÁLSAMY: No. What do you want to clarify? (*Interruptions*)

THE DEPUTY CHAIRMAN: Please sit down. Please listen to the reply. Please do not try to create a problem.

SHRI V. GOPALSAMY: Are you going to withdraw or not? A simple answer we want.

SHRI ARJUN SINGH: You have have asked for clarifications and answers.

SHRI DIPEN GHOSH: Either you withdraw the proposed hike or we will withdraw.

THE DEPUTY CHAIRMAN: Yo first listen to what he has to say

SHRI V. GOPALSAMY: That is th crux of the matter, whether he is gc ing to withdraw it or not. (Interrup tions)

THE DEPUTY CHAIRMAN: Pleas sit down when the Chair is on legs.

SHRI V. GOPALSAMY: Madam we want to know whether he is going to withdraw the statement or not.

THE DEPUTY CHAIRMAN: Pleas sit down.

SHRI ARJUN SINGH: Madam Deputy Chairman, I hope the House. will look at the point from a certair rationale.

SHRI GURUDAS DAS GUPTA National perspective.

SHRI ARJUN SINGH: I am asking you the rationale...

SHRI GURUDAS DAS GUPTA: I: it not international, but only national'

SHRI ARJUN SINGH: The rationale I am alluding to is that you have utilised your right as Member: of this House....

SHRI GURUDAS DAS GUPTA: A. Minister you are misusing your right

SHRI DIPEN GHOSH: We canno allow you to fleece the commor people.

SHRI ARJUN SINGH: You cannot stop me from replying to what you have said. That is my right.

SHRI DIPEN GHOSH: Do you have the right to fleece the people?

SHRI NIRMAL CHATTERJEE: Do you have the right to fleece the common people?

THE DEPUTY CHAIRMAN: But the point is, if you never wanted to hear the answer....

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SHRI GURUDAS DAS GUPTA: There is no answer at all.

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SHRI ARJUN SINGH: You listen to me, what I have to say. (Interruptions)

SHRI GURUDAS DAS GUPTA: Does the system work? Shall I repeat what I said?

THE DEPUTY CHAIRMAN: This is not the way. (Interruptions) You never wanted to hear an answer. There was no point in asking the queries. If you have asked queries, then you have to listen to the answer. You are not allowing the Minister to speak. To ask a question and not to hear its answer is not a good Parliamentary practice. Please listen to him.

SHRI NIRMAL CHATTERJEE: Our only query was that all this proposed increase in rates should be withdrawn. Would he agree to that? What is his answer to this query that we have made?

THE DEPUTY CHAIRMAN: Many other Members have raised many other issues. Let him first clarify. Then it is for you to take whatever stand you want to take. (Interruptions) It is not fair. You should first listen to him. (Interruptions) Please listen to him.

SHRI ARJUN SINGH: Hon. Members have very naturally referred to the inefficiency of the Department and the lack of satisfaction, which, they say is widespread.

SHRI GURUDAS DAS GUPTA: There is a total dissatisfaction.

SHRI ARJUN SINGH: The hon. Member, Mr. Gurupadaswamy asked me whether I would agree to it or not. In this connection I would like to say that there is a lot of improvement needed. Lot of efforts are needed. I can assume you that with cooperation from all sides of this House, it is possible to do so.

SHRI GURUDAS DAS GUPTA: You will do it in a century.

SHRI DIPEN GHOSH: Improvement at whose cost? Will it not be at the cost of the unemployed people? You are imposing an extra commission on postal orders.

SHRI ATAL BIHARI VAJPAYEE: How can I cooperate? I cannot cooperate by becoming a party to the increase that you have proposed.

SHRI V. GOPALSAMY: The only way by which we can cooperate is that we need not book a call at all. In that manner we can cooperate.

SHRI P. N. SUKUL: It is all premeditated.

श्री अर्जुन सिंह : ग्रादरणीय वाजपेयी जी के कोप भाजन बनने का सौभाग्य मुझे है। यह बात अलग है कि शायद यह सुयोग नहीं माता ग्रगर मेरे पूर्व रेल राज्य मंत्री होते तो शायद इतना गुस्सा मेरे ऊपर नहीं होता । लेकिन मैं उनसे प्रार्थना करना चाहता हूं कि जरा संपूर्ण परिस्थिति को देखने की कोशिश करें । ग्रेगर ग्राप समचे ग्राधिक ढांचे के ऊपर टैरिफ के ग्राधार र चर्चा करना चाहते हैं, तो मैं समझता हं कि शायद यह न्यायोचित नहीं होगा। म्राज जिस परिस्थिति में देश है उसमें बहुत सी बातें हैं जिनके बारे में एतराज हो सकता है, जिनके बारे में कुछ दुष्टिकोण हो सकते हैं, सिद्धांत हो सकते हैं। मैं उनसे इंकार नहीं कर सकता । लेकिन सवाल यह है कि यदि ग्राप टेलीकोन, कम्यनिकेशन और पोस्टल सर्विसेज के बारे में सोचें तो आपको यह स्वीकार करना पड़ेगा कि हम याज ऐसी स्थिति में हैं जहां एक अरोर महंगाई है बढ़ती हुई और दूसरी स्रोर मांग है ग्रच्छी सविसेज की, एफिशियेंट सर्विसेज की, उसके फैलाव की । तीसरी स्रोर जो कमियां हैं, उन चीजों को उपलब्ध कराने

की उनमें भी बढ़ोत्तरी है ग्रौर यदि हम किसी ब्रक ईवन प्वाइंट पर पहुंचना चाहते हैं तो हमें कुछ विशेष प्रयास करने होंगे जो कि बहत ग्रावश्यक हैं।

श्रो दोपेन घोष : पोस्टल ग्रार्डर पर कमीशन बढाने से ? ... (व्यवधान)

श्री अर्जुन सिंह : ग्रापने तो पोस्टल ग्राईर को ले लिया । ...

श्रो दोपेन घोष : ग्रापने पोस्टल ग्रार्डर को क्या छोड़ दिया? ... (व्यवधान)

SHRI V. GOPALSAMY: It is a burden on the unemployed graduates.

SHRI DIPEN GHOSH: In this hypocrisy is unlimited.

SHRI ARJUN SINGH: The point is that we have to make that effort. It is in that direction of making that effort, that these tariffs have been revised. I would like to assure the House that at every stage we will make that effort to maximise efficiency and reliability, which together can only cater to the needs of the...

SHRI DIPEN GHOSH: You must tell us who will bear the cost?

SHRI NIRMAL CHATTERJEE: It will lead to total inefficiency.

SHRI ATAL BIHARI VAJPAYEE: I would like to know why at this point of time you have proposed this increase?

SHRI ARJUN SINGH: The point is that resources that are needed will have to be taken care of. if we want to proceed more quickly and go to what everyone desires, maximum utilisation and efficiency ... (Interruptions)

...

SHRI NIRMAL CHATTERJEE: Are you going to revise and withdraw?

SHRI ARJUN SINGH: I will do that also, but it has not been found possible ... (Interruptions) ... SHRI DIPEN GHOSH: Are you going to withdraw the money order commission which you have raised, or not? (Interruptions)

THE DEPUTY CHAIRMAN: Please sit down.

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SHRI ARJUN SINGH: If it had been possible to do all this without bringing this tariff to this House, I would have been the first to do it. The realities have to be faced and having done this we shall make every effort to see that the services are improved, maximum utilisation is made and efficiency is improved which ultimately alongwith this will come to a situation where we will be able to carry out out ... (Interruptions) ...

SOME HON. MEMBERS: Madam,. we cannot associate ourselves with this. Therefore, as a protest, we walk out. [At this stage some hon'ble Members left the Chamber].

THE DEPUTY CHAIRMAN: Now, the House stands adjourned for lunch to meet again at 2-30 p.m.

> The House then adjourned for lunch at fifty-six minutes past one of the clock.

The House reassembled after lunch at thirty-four minutes past two of the clock, The Deputy Chairman i_n the Chair.

ANNOUNCEMENT RE. GOVERN-MENT BUSINESS DURING THE WEEK COMMENCING THE 1ST DECEMBER, 1986

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI M. M. JACOB) Madam Deputy Chairman, with you permission, I rise to announce tha Government Business in this House during the week commencing 1st De cember, 1986, will consist of:

(1) Consideration and passing/re turn of the following Bills, as pass ed by Lok Sabha: